

**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA.**

**O.A NO. 88/2023/EZ**

**Wildlife Society of Orissa ..... APPLICANT**

**-VERSUS-**

**State of Odisha and others ..... RESPONDENTS.**

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Cuttack  
Date: 10 .11.2025

  
(SANJIB SWAIN)  
ADDL.GOV.T.ADVOCATE

BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA.

O.A NO. 88/2023/EZ

Wildlife Society of Orissa ..... APPLICANT

-VERSUS-

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AFFIDAVIT FILED ON BEHALF OF  
RESPONDENT NO. 6

I, Miss Sasmita Biswal, aged about 30 years, Daughter of Sri Surendra Biswal, at present serving as the Assistant Conservator of Forests, Berhampur, Dist-Ganjam, do hereby solemnly affirm and state as follows:-

1. That I am working as Assistant Conservator of Forests, Berhampur, Dist-Ganjam and I have been duly authorized by the Divisional Forest officer, Berhampur Forest Division, Berhampur, Dist-Ganjam, (Respondent No.6) to swear this affidavit on his behalf.

2. That I have gone through the contents of the Original Application as well as the annexures appended thereto and have understood the contents thereof. I am well acquainted with the facts of the case.

3. That with regard to the averments made in Para-1 to 4 of the Original Application need no comments.

*2/10/11*  
Surendra Prasad Dha  
Advocate  
NOTARY, CUTTACK



*Sasmita Biswal*  
Assistant Conservator of Forests  
Berhampur Forest Division

*2/10/11*

-X-

4. That in reply to the averments made in Para-5 of the Original Application it is humbly submitted that the land used for construction in Plot No.1357, 1358,1219 Khata No.538 of Mouza Humuri under Chatrapur Tahasil is having kissam as Gramya Jungle as per online report available on Bhulekh-Land Records web Portal, which are not under the administrative control of Divisional Forest Officer, Berhampur. The Village Forest land is under the administrative control of Chhatrapur Tahasil of Ganjam District.

5. That with regard to the averments made in Paras- 6 to 56 of the Original Application need no comments.

6. That the user agency Department of Tourism, Government of Odisha, has submitted Diversion Proposal for an area of **0.697 hac.** of Village Forest Land under Chatrapur Tahasil near Tampara Lake, Chatrapur, in PARIVESH 2.0. Therefore, site inspection was conducted on 05.03.2024 and accordingly report was submitted by Divisional Forest officer on **16.11.2024** to the Regional Chief Conservator of Forest, Berhampur Circle vide office Memo No. 9069 dtd-16.11.2024. The said report, Part-II (**Sl. No.9 shows violation by the applicant**) dtd-16.11.2024 which is already submitted to the Additional Chief Secretary to Government, Forest, Environment & Climate Change Department, Govt. of Odisha vide Memo No.25172/9F

*Sasmita Patra*

Assistant Conservator of Forests  
Berhampur Forest Division

*20/11*

*20/11*  
Surendra Prasad Dha  
Advocate  
NOTARY, CUTTACK

✕

(others) -448/2024 dated. 12.12.2024 of the Additional Principal Chief Conservator of Forests, Forest Diversion & Nodal Officer, F.C.Act, O/O the Pr.C.C.F & HoFF, Odisha, Bhubaneswar. The same is also submitted to the Asst. Inspector General of Forests, Govt. of India, MoEF & CC (Forest Conservation Division) vide Memo No.FE-DIV-FLD-0089-2024-25579/FE&CC dated. 20.12.2024 of the OSD-cum-Special Secretary to Government, Govt. of Odisha, Forest, Environment & Climate Change Department.

Copy of the Memo No. 9069 dtd16.11.2024 of Divisional Forest Officer, Berhampur Forest Division, Ganjam, Copy of Memo No.25172/9F (others) -448/2024 dated. 12.12.2024 of Chief Conservator of Forest ( Nodal), Bhubaneswar, copy of Memo No.FE-DIV-FLD-0089-2024-25579/ FE & CC dated. 20.12.2024 of OSD cum Special Secretary to Govt. Forest , Environment & Climate Change Department,Odisha, copy of Form-A (Part-1)Diversion of Forest Land, copy of site inspection report dtd.05.03.2024 and copy of Part-II Form of PARIVESH 2.0 are annexed herewith as Annexures-A/6, B/6, C/6, D/6, E/6 & F/6 respectively.

Sareeta Patilwal

Assistant Conservator of Forests  
Berhampur Forest Division

Doc A

Surenara Prasad Dha  
Advocate  
NOTARY, CUTTACK

11/10/11

X

7. That the deponent craves leave of the Hon'ble Tribunal to file further affidavit, if required at a later stage.

8. That the facts stated above are true to the best of my knowledge, belief and based on official records.

Identified by .

*Sanjib Swain*  
Addl. Govt. Advocate

*Sasmita Pattnaik*  
**DEPONENT**  
**Assistant Conservator of Forests**  
**Berhampur Forest Division**

CERTIFICATE

Certified that the cartridge papers are not available.

Cuttack  
Date: 10.11.2025

*Sanjib Swain*  
(SANJIB SWAIN)  
ADDL.GOV.T.ADVOCATE



The above named Deponent  
Solemnly affirm on 10/11/2025  
by *S. M. Pattnaik* Being Identified  
by *S. Swain (Adv)*

*10/11/2025*  
Surendra Prasad Dha  
Advocate  
NOTARY, CUTTACK



**OFFICE OF THE DIVISIONAL FOREST OFFICER, BRAHMAPUR FOREST DIVISION**

AT/P.O. COURTPETA SQUARE, BRAHMAPUR, DIST. GANJAM (ODISHA) – 760 004

Phone / Fax Number – 0680 2281354, Cell Phone Number – 7653908594

E-mail id – [dfo.berhampur@odisha.gov.in](mailto:dfo.berhampur@odisha.gov.in)

Memo No. 9069 / 4F (Misc. Sec) 165/2024  
Dated, Brahmapur the 16<sup>th</sup>. November 2024

To

The Regional Chief Conservator of Forests  
Berhampur Circle, Berhampur

Sub:

Proposal for diversion of 0.697 ha. of Forest land for Development of Tourism Infrastructure at Tampara in Berhampur Forest Division of Ganjam District

Ref:-

Letter No.11474/TSM dated.28.11.2023 of Additional Secretary to Govt, Tourism Department, Govt of Odisha & Letter No.2940/TSM dated.28.02.2024 of Additional Secretary to Government, Tourism Department, Govt. of Odisha.

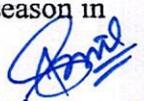
Sir,

In inviting a reference to the above cited Letter on the captioned subject, this is to inform you that, a Forest Diversion Proposal has been submitted by the Addl.Secretary to Govt, Tourism Department, Govt. of Odisha for diversion of 0.697 ha. of Forest land for Development of Tourism Infrastructure at Tampara in Berhampur Forest of Ganjam District.

In this regard, I am submitting herewith the Part-II, site Inspection Report and the Forest Diversion Proposal in 04 copies for onward transmission for obtaining approval of Government of India, MoEF & CC Department under Section -2 of Forest Conservation Act 1980. The site has been inspected on dated. 05.03.2024 in presence of all persons concerned. The facts pertaining to the proposal are follows: -

**1. Brief Description:**

The instant Project "Development of Tourism infrastructure at Tampara in Berhampur Forest Division of Ganjam District, Odisha. It is situated at the right bank of river Rushikulya besides N.H 16 near Chatrapur Town which is 23 K.M from Berhampur city. The lake covers an area of 300 ha. and connected to the river Rusikulya. The maximum length of the lake is 5.4 K.M and width is 0.65 K.M. There is no geological evidence to confirm its origin. The lake provides water for irrigation and the major source of drinking water of nearby villages including Chatrapur town. Its plays a major role for control of floods in rainy season in the locality. The flora of the region includes both terrestrial and aquatic vegetations.

  
Assistant Conservator of Forests  
Berhampur Forest Division

Tampara wetland near Chatrapur, the district headquarters town in Ganjam District, will get a facelift following the State Government decision to develop the mini lake as a tourist attraction, Various developments including tourism, water resources, works etc will be constructed. To develop the spot with the involvement of various departments as a major tourism centre boost the tourism industry in the district.

The Forest area involved in this project does not comes in protected area like National Park/ Wildlife Sanctuary / Biosphery Reserve/Tiger Reserve or elephant corridor.

As per the Forest (Conservation) Act, 1980 and Forest (Conservation) Amendment Act 2023 forest area over 0.697 ha. coming within the proposed Development of tourism infrastructures.

To meet the purpose stated above, revenue forest land of 0.697 ha. is required to be diverted for the construction of the said project.

### 2. Maps:

The User Agency has furnished the following maps duly authenticated by the concerned authorities as mentioned below:

Sl No	Plates Description	Scale	Index
1	Survey of India Topo Sheet(E45B3) showing the proposed Project	1:50000	Plate-I
2	DGPS Map of Proposed site	1:1980	Plate-II
3	Lay out Map	1:4000	Plate-III
4	Wildlife Sanctuary Map	1:1000000	Plate-IV

### 3. Forest Land:

The forest land involved in the proposed project is 0.697 ha.. The User Agency has submitted a certificate in their check list Sl.No.11 countersigned by the undersigned that the Forest area involved in the proposed Development of Tourism Infrastructure is unavoidable and barest minimum forest area i.e 0.697 ha. is proposed for diversion of forest land in this project

The village wise break-up of forest land involved in the project is furnished below:

SL No	Village Name	Forest land in Ha.				Non Forest land in Ha.			G.Total(in Ha.)
		Revenue Forest	DLC	Sabik Forest	Total (in Ha.)	Private	Govt	Total (in Ha.)	
1	Humuri	0.697			0.697	0	0	0	0.697

The authenticated land schedule of forest land involved in the project has been furnished by the Tahsildar, Chatrapur Tahasil which is enclosed in DP.

The DGPS map of the proposed diversion of forest land of the project duly authenticated by the ORSAC is enclosed as plate No.II. The density of vegetation of the proposed area is < 0.1 % of Eco-Class-III .

*Saemeta Daswal*  
Assistant Conservator of Forests  
Berhampur Forest Division

#### 4. Flora and Fauna:

- (a) **Flora:** Tree species which are commonly noticed in the proposed area is mentioned below:

SI No.	Local Name of Species	Botanical Name of Species
1	Palm, Coconut, Kadam, Pista Badam etc.	Arecaceae Cocosnucifera Neolamarckia cadamba Pistacia vera

- (b) **Fauna:** Bird- Aythya farina, Haliaeetus leucogaster, Mycteria leucocephala, Nettarufina, sterna aurantia, Tadornaferruginea,  
Fishes-Amblypharyngodon mola, Cirrhinusmrigala, Cyprinus carpio, Lab eo bata, Lab eocalbasu, Lab eorohita, Megalops cyprinoides, Notopterusnotopterus.

#### 5. Tree enumeration:

Plot wise tree enumeration has been carried out in the Forest area applied for diversion. The details enumeration list of 82 nos trees (Palm, coconut, Kadam, Pista Badam) have been annexed with the proposals.

#### 6. Cost benefits Analysis:

As the proposed diversion of forest land is less than 20 ha, Cost-Benefit Analysis is not applicable for this project.

#### 7. Resettlement & Rehabilitation:

As per form-I and certify by the User Agency, there will no displacement of any human habitation so the rehabilitation and resettlement plan is not requirement for this project.

#### 8. Net Present Value:

The user agency has furnished an undertaking to pay the Net Present value (NPV) of the forest land proposed to be diverted for the above project **at Check list SL.No.30 in DP**. Further, the user agency has furnished an undertaking to pay the additional amount of Net Present value against the applied diversion of forest land proposed for diversion as per final decision of the Hon'ble Supreme Court of India at Check list SL No.31 in DP

#### 9. Violation:

violation has been committed by the user agency under FC Act-1980. Show cause notice issued by Special Secretary Tourism Department to Secretary BeDA and AGM, EPIL Ltd, Bhubaneswar.

#### 10. Others:

- (i) Part-I is enclosed in the DP
- (ii) The Project area has been inspected on 05.03.2024 and the Site Inspection Report is enclosed in in the **DP**
- (iii) Part-II is enclosed in the DP

*Sarmita Dasgupta*  
Assistant Conservator of Forests  
Berhampur Forest Division

### 11. Recommendation:

Joint verification was held on 05.03.2024 at project site Tampara in District in Ganjam District by Revenue, Forest, Tourism Department and it was found that , the area of 0.697 ha.(applied for forest diversion on online parivesh portal) has already been diverted for non forestry purposes by the User Agency in violation of Forest Conservation Act 1980.

- (1) Park has been developed on 0.396 ha. of the said Forest land applied for Diversion.
- (2) 07 numbers of Gazebos developed over 0.005 ha forest land along with light systems.
- (3) A Restaurant named Tampara Lake view on around 0.024 ha.
- (4) A Road(0.272) has been made, leading to Tampara Eco Resort under development(whose work has been halted as per NGT Order in Case O.A No.88 of 2023.

Action Taken- Show cause Notice has been served by Special Secretary to Govt of Odisha, Tourism Department vide Letter No.7519 and 7523 dated.4.10.2024 respectively.

Keeping in view, 0.697 ha. forest land proposed for Development of Tourism Infrastructure at Tampara in Ganjam District is recommended for diversion in favour of the Addl.Secretary to Govt, Tourism Department, Govt. of Odisha. It is proposed that User Agency may be asked to undertake activities related to conservation of migratory birds and aquatic species of Tampara Lake Ramsar site.

  
Divisional Forest Officer,  
Berhampur Forest Division.

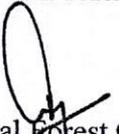
Memo No. 9070 /dated. 16.11.2024

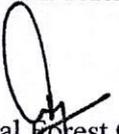
Copy forwarded to the Principal Chief Conservator of Forests (Forest Diversion and Nodal Officer, FC Act.), O/o the PCCF &HoFF, Odisha, Bhubaneswar for favour of kind information & necessary action with reference to the Memo No.2941 dated.28.02.2024 of Addl.Secretary to Govt, Tourism Department, Govt. of Odisha.

  
Divisional Forest Officer,  
Berhampur Forest Division

Memo No. 9071 /dated. 16.11.2024

Copy forwarded to the Addl.Secretary to Govt, Tourism Department, Govt. of Odisha Bhubaneswar for favour of kind information & necessary action with reference to his Letter No.2940 dated.28.02.2024

  
Divisional Forest Officer,  
Berhampur Forest Division.

  
Sarmita Pattnaik

Assistant Conservator of Forests,  
Berhampur Forest Division



**STATE FOREST HEADQUARTERS, ODISHA**  
**OFFICE OF THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS & HOFF**  
**PLOT NO.GD-2/12, ARANYA BHAWAN, CHANDRASEKHARPUR,**  
**BHUBANESWAR-751023**

**E-mail:- nodal.pccfhoff@odisha.gov.in / nodal.pccfodisha@gmail.com**

Letter No.

/9F (Others)-448/2024

Dated, Bhubaneswar, the

December, 2024

To

The Additional Chief Secretary to Government  
 Forest, Environment & Climate Change Department  
 Government of Odisha, Kharavel Bhawan, Bhubaneswar



**Sub: Proposal for diversion of 0.697 ha forest land for Development of Tourism Infrastructure at Tampara in Berhampur Forest Division of Ganjam District by the Addl. Secretary to Government, Tourism Department, Govt. of Odisha. ( Proposal No. FP/OR/Others/464149/2024, S.W No. SW/173154/2024)**

Sir,

A proposal for diversion of 0.697 ha forest land (Revenue Forest land) for Development of Tourism infrastructure at Tampara in Berhampur Forest Division of Ganjam District by the Addl. Secretary to Government, Tourism Department, Govt. of Odisha (Proposal No. FP/OR/Others/464149/2024, S.W No. SW/173154/2024) has been duly processed and recommended by the Divisional Forest Officer, Berhampur Forest Division and Regional Chief Conservator of Forests, Berhampur Circle and is sent herewith in duplicate for consideration of the Government and onward transmission to Government of India, Ministry of Environment, Forest & Climate Change, Regional office, Bhubaneswar for approval under Section-2 (ii) of Van (Sarankshan Evam Samvardhan) Adhiniyam, 1980.

**1. Brief Description:**

As reported by the DFO, Berhampur Forest Division the Tampara Lake, is a fresh water lake situated at the right bank of the river Rushikulya beside N.H. 16, (Kolkata-Chennai National Highway) near Chatrapur Town, the district Head Quarter of Ganjam District and is 23 K.M from Berhampur city. The lake covers an area of 300 Ha and connected to the river Rushikulya. The maximum length of the lake is 5.4 Km and width is 0.65 Km. There is no geological evidence to confirm its origin.

The lake provides water for irrigation and serves as the major source of drinking water of nearby villages including Chatrapur town. It plays a major role for control of floods in rainy season in the locality. The beach of Bay of Bengal is around 2km from the lake and extensive sand dunes are acting as barriers from incursion of sea water into this fresh water lake. These sand dunes are covered

*Sarmita Biswal*  
**Assistant Conservator of Forests**  
**Berhampur Forest Division**

with extensive cashew and casuarina plantations.

The flora of the region includes both terrestrial and aquatic vegetations. The terrestrial vegetation are found at the periphery of the lake whereas aquatic vegetations are found inside the lake. The extensive plantation of Keoda, Cashew and Casuarinas are seen at the peripheral areas. The aquatic vegetation within the lake supports the aquatic fauna of the lake. There are 46 species of fish and 60 species of birds found in the lake.

The lake has been designated as a protected Ramsar site in 2021 due to its bio-diversity. Now, the lake is used by Indian Army for their water activities training centre. The Dept. of Tourism & Cultural Affairs, Govt. of Odisha is planning to develop the site as an Eco-tourism site by developing facilities for water sports within the lake, trekking to the virgin beach of Bay of Bengal through sand dunes covered with dense cashew and casuarinas plantation, and other peripheral facilities for tourists' stay.

The project cost of the instant project "Development of Tourism Infrastructures At Tampara of Chatrapur Tahasil under Ganjam District of Odisha is" Rs. 2292.05 Lakhs and the project finds place in Survey of India Topo-sheet No. E45B3 in 1:50,000 scale.

As reported by the DFO, Berhampur Forest Division in Part-II and Site Inspection Report (Page No. 11-14 /DP & 15-16 /DP), the proposed area does not form part of any National Park/ Wildlife Sanctuary/ Biosphere Reserve/ Tiger Reserve/ Elephant Corridor etc. and also the applied area is not a part of any Eco-Sensitive Zone of any Protected Area. No archaeological monument/ heritage site/ defense establishment etc. are located in the applied area. The project will generate regular employment to 10 persons and temporary employment of 40 persons (Page No. 9/DP). There will be no displacement of human habitation due to this project.

## **2. Justification for locating the project in the forest area:**

Tampara wetland near Chatrapur town in Ganjam district, will get a facelift following the State Government's decision to develop the mini lake as a tourist attraction.

Various development departments/ agencies including tourism, water resources, works and World Bank funded Integrated Coastal Zone Management Project (ICZMP) would participate in the development of the 5.8 km-long, 670 meter-wide wetland, situated about 4 km away from the National Highway.

To develop the spot with the involvement of various departments as a major tourism center will boost the tourism industry in the district. The district administration has also decided to bring the wetland and its adjoining area under the proposed master plan of the Berhampur Development Authority (BDA) to regulate the construction work.

The wetland is a major boating destination for tourists. Facilities like parking, eco- park, jetties, floating restaurants, cottages, tented accommodation and boating are being planned for the

*Sasmita Patra*  
Assistant Conservator of Forests  
Berhampur Forest Division

lake, which runs up to Rushikulya river near Ganjam town.

Hence, minimum bare requirement of forest area over 0.697 ha. has been taken into consideration for diversion in this project.

### 3. Maps: -

The User Agency has furnished the following maps, duly authenticated by all concerned.

Sl. No.	Particulars	Scale	Plate No.
1	The map in 1:50,000 scale on the Survey of India Topo Sheet No.E45B3, showing the proposed project area for diversion.	1:50,000	Plate -I
2.	ORSAC vetted DGPS Surveyed cadastral map of village Humuri under Chatrapur Tahasil of Ganjam District showing forest patches proposed for diversion.	1:1,980	Plate-II
3.	Lay out plan of the project site for development of tourism infrastructure.	1:4,000	Plate-III
4.	Map showing distance of different National Park, Wildlife Sanctuary, Tiger / Elephant Corridor from the Project area.	1:1000,000	Plate -IV

### 4. Forest land:

As reported by the DFO, Berhampur Forest Division in his Part-II and Site Inspection Report at Page No. 11-14/DP & Page No. 15-16/DP, total Forest land involved in the project is over 0.697 ha (Revenue Forest land) in Humuri village under Chatrapur Tahasil of Ganjam District. The land schedule of the Forest land involved in the project is furnished below, which has been duly authenticated both by the DFO, Berhampur Forest Division and the Tahasildar concerned enclosed at Page No. 32-35/DP are as follows: -

Sl. No.	Village Name	Revenue Forest Land (Ha)	Non Forest Land (Ha)	Total Area (Ha)
1.	Humuri	0.697	0.353	1.05
2.	Humuri Tampara	0	3.069	3.069
	<b>Total</b>	<b>0.697</b>	<b>3.422</b>	<b>4.119</b>

The DGPS map of the proposed diversion of Forest Land of the project duly authenticated by the ORSAC and countersigned by DFO, Berhampur Forest Division and Tahasildar concerned is enclosed as Plate-II/DP. The KML and Shape File in CD form are also appended to the diversion Proposal.

Further, the status of land involved in the project as on 25.10.1980 of Chatrapur Tehsil is enclosed at Page No. 33 & 35/DP. The certificate furnished by the user agency regarding minimum use of forest land has been enclosed at Page No- 37/DP.

### 5. Flora & Fauna:

In the Part-II and Site Inspection report of DFO, Berhampur Forest Division enclosed at

*Sarweta Biswal*  
Assistant Conservator of Forests  
Berhampur Forest Division

page No. 11-14/DP and page No. 15-16/DP the forest land proposed for diversion has been put under Eco-value class-III with density of vegetation is less than 0.1. The prevailing vegetation found in the proposed area comprises of Palm (Arecaceae), Coconut (Cocosnucifera), Kadam (Neolamarckia cadamba), Pista Badam (Pistacia vera) etc. The birds found in the proposed area comprises Aythya farina, Haliaeetus leucogaster, Mycteria leucocephala, Nettarufina, Sterna aurantia, Tadorna ferruginea.

There is no specific habitat of wild animals in the applied areas. There is also no movement of Scheduled-I animal. The proposed forest area does not form a part of any National Park, Wildlife Sanctuary, Biosphere Reserve, Tiger Reserve, Elephant Corridor etc under Berhampur Forest Division. No archaeological/ heritage sites/ defence establishment or any other important monuments are located in the proposed forest area for diversion. The requirement of forest land for this project as indicated by the user agency is unavoidable and the barest minimum which is enclosed at page No. 37/DP.

**6. Tree enumeration:**

As reported by the DFO, Berhampur Forest Division in his Part-II and Site Inspection Report at page No. 11-14/DP and page No. 15-16/DP, the total number of trees enumerated over the entire land is 118 nos. out of which tree enumerated over forest land is 82 nos. and over non-forest land is 36 nos. Total tree enumeration has been furnished in the DP at page No. 53-58/DP with Species wise and girth class wise under Chatrapur Tehsil duly authenticated by the revenue and forest officials.

**7. Compensatory Afforestation:**

As reported by the DFO, Berhampur Forest Division, the forest land applied for diversion under Section-2 of Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980 is 0.697 ha. Therefore, as per provision under rule- 13 (5) of Van (Sanrakshan Evam Samvardhan) Rules, 2023, specified number of trees as may be specified in the order for diversion of forest land, shall be levied from the user agency towards Compensatory Afforestation. The user agency has furnished an undertaking in this regards which is enclosed at Page No. 44/DP.

**8. Cost benefit analysis:**

Being a non-linear project having involvement of forest land only over 0.697 ha area which is less than 20.00 ha, the cost benefit analysis report is not required for this project as per GoI, MoEF& CC Guidelines dated 01.08.2017.

**9. Environmental Clearance:**

The proposed project does not require Environment Clearance under EIA Notification 2006 and also NOC from the State Pollution Control Board, Odisha, Bhubaneswar is not required for this project.

*Sasmita Daswal*  
Assistant Conservator of Forests  
Berhampur Forest Division

**10. Rehabilitation & Resettlement Plan:**

The project does not warrant displacement of any human habitation and therefore resettlement and rehabilitation plan is not required for this project.

**11. NPV (Net Present Value):**

The User Agency has furnished an undertaking to pay the NPV of the forest land proposed to be diverted as per demand of concerned DFO i.e. Berhampur Forest Division which is enclosed at Page No. 42/DP. Further, the user agency has also furnished an undertaking to pay the additional amount of NPV if so, determined as per decision of the Hon'ble Supreme Court of India which is enclosed at Page No. 43/DP.

**12. DGPS Map:**

Ministry of Environment and Forests, GoI in their letter No. F. No.11-9/98 dated 08.07.2011 have issued guidelines that all application seeking prior approval of the Central Govt. under the Forest (Conservation) Act, 1980 for diversion of forest land for non-forest purpose, must be accompanied with Geo-referenced boundary in shape file. Further, in the guideline, it is said that to ensure accurate delineation of the forest area to be diverted, the application should also contain authenticated copy of digital map along with hard copy. Accordingly, the User Agency has submitted the required digitized map duly authenticated by ORSAC and countersigned by DFO, Berhampur Forest Division, which are enclosed to the diversion proposal as Plate No. II/DP along with Shape file and KML file.

**13. Violation:**

As reported by the DFO, Berhampur Forest Division in his Part-II and Site Inspection Report at page No. 11-14/DP and page No. 15-16/DP, violation has been committed by the User Agency under Van (Sarankshan Evam Samvardhan) Adhinyam, 1980 for which show cause notice issued by the Special Secretary to Govt., Tourism Department to the Secretary, BeDA and the AGM(T), M/s EPIL(PCO), Bhubaneswar which are enclosed at Page No. 17 & 18/ DP.

**14. Certificate under Forest Right Act, 2006:**

The User Agency has furnished an undertaking to obtain the FRA Certificate if required, from the Collector, Ganjam District under Forest Right Act, 2006 over 0.697 ha of forest land coming under this project which is enclosed at Page No. 49/DP.

**15. Others:**

Part-II and Site Inspection Report of DFO, Berhampur Forest Division is enclosed at page No. 11-14/DP and page No. 15-16/DP respectively. The Division Profile of Berhampur Forest Division is enclosed at Page No. 59/DP. The District Profile of Ganjam District is enclosed at Page No. 60/DP. The State Profile has been furnished at Page No. 61/DP.

*Sasmita Daswal*  
Assistant Conservator of Forests  
Berhampur Forest Division

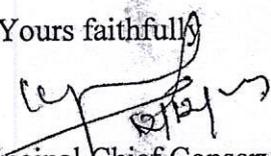
-1X-

**16. Recommendation:**

In view of the above, the proposal for diversion of 0.697 ha forest land (Revenue Forest land) for Development of Tourism infrastructure at Tampara in Berhampur Forest Division of Ganjam District by the Addl. Secretary to Government, Tourism Department, Govt. of Odisha (Proposal No. FP/OR/Others/464149/2024, S.W No. SW/173154/2024) is sent herewith in duplicate for consideration of the Government and onward transmission to Government of India, Ministry of Environment, Forest & Climate Change, Regional Office, Bhubaneswar for approval under Section-2 (ii) of Van (Sarankshan Evam Samvardhan) Adhiniyam, 1980.

Encl:- **Diversion Proposal**  
**in duplicate(2 Sets)**

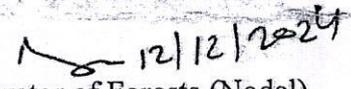
Yours faithfully

  
Additional Principal Chief Conservator of Forests  
Forest Diversion & Nodal Officer, F.C. Act

Memo No.

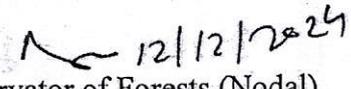
Date.

Copy forwarded to the Regional Chief Conservator of Forests, Berhampur Circle with reference to his Memo No.4475 dated 28.11.2024 for information and necessary action.

  
Chief Conservator of Forests (Nodal)

Memo No. **25174** Date. **12.12.2024** ✓

Copy forwarded to the Divisional Forest Officer, Berhampur Forest Division for information & necessary action with reference to Memo No.4476 dated 28.11.2024 of RCCF, Bhubaneswar Circle to his address.

  
Chief Conservator of Forests (Nodal)

  
Assistant Conservator of Forests  
Berhampur Forest Division

*Berhampur*

By speed Post/e-mail

GOVERNMENT OF ODISHA  
FOREST, ENVIRONMENT & CLIMATE CHANGE DEPARTMENT

\*\*\*\*\*

No.FE-DIV-FLD-0089-2024- 25579 /FE&CC, Date 20.12.24

10F (Cons)-64/2024

From

Shri Lingaraj Otta,  
OSD-cum-Special Secretary to Government

To

The Assistant Inspector General of Forests,  
Govt. of India, MoEF&CC (F.C Division),  
Indira Paryavaran Bhawan, Jor Bagh Road,  
Alighanj, New Delhi-110003.



Sub: Proposal for diversion of 0.697 ha forest land for Development of Tourism Infrastructure at Tampara in Berhampur Forest Division of Ganjam District by the Addl. Secretary to Government, Tourism Department, Govt. of Odisha.  
(Proposal No.FP/OR/Others/464149/2024, S.W No.SW/173154/2024)

Sir,

I am directed to send herewith a proposal for diversion 0.697 ha forest land (Revenue Forest land) for Development of Tourism Infrastructure at Tampara in Berhampur Forest Division of Ganjam District by the Addl. Secretary to Government, Tourism Department, Govt. of Odisha as received from the Addl. Principal Chief Conservator of Forests (FD&NO, FC Act), O/o the PCCF & HoFF, Odisha for consideration and approval of Govt. of India, Ministry of Environment, Forests and Climate Change, New Delhi under Section-2 (1) (ii) of Van (Sarankshan Evam Samvardhan) Adhiniyam, 1980.

1. **Brief Description:**

As reported by the DFO, Berhampur Forest Division, the Tampara Lake is a fresh water lake situated at the right bank of the river Rushikulya beside N.H. 16, (Kolkata-Chennai National Highway) near Chatrapur Town, the district Head Quarter of Ganjam District and is 23 K.M from Berhampur city. The lake covers an area of 300 Ha and connected to the river Rushikulya. The maximum length of the lake is 5.4 Km and width is 0.65 Km. There is no geological evidence to confirm its origin.

The lake provides water for irrigation and serves as the major source of drinking water of nearby villages including Chatrapur town. It plays a major role for control of floods in rainy season in the locality. The beach of Bay of Bengal is around 2km from the lake and extensive sand dunes are acting as barriers from incursion of sea water into this fresh water lake. These sand dunes are covered with extensive cashew and casuarina plantations.

The flora of the region includes both terrestrial and aquatic vegetations. The terrestrial vegetation is found over the periphery of the lake whereas aquatic vegetation is found inside the lake. The extensive plantation of Keoda, Cashew and Casuarinas are seen at the peripheral areas. The aquatic vegetation within the lake supports the aquatic fauna of the lake. There are 46 species of fish and 60 species of birds found in the lake.

The lake has been designated as a protected Ramsar site in 2021 due to its biodiversity. Now, the lake is used by Indian Army for their water activities training centre. The

*Saamita Pokwal*  
Assistant Conservator of Forests  
Berhampur Forest Division

Deptt. of Tourism & Cultural Affairs, Govt. of Odisha is planning to develop the site as an Eco-tourism site by developing facilities for water sports within the lake, trekking to the virgin beach of Bay of Bengal through sand dunes covered with dense cashew and casuarinas plantation, and other peripheral facilities for tourists' stay.

The project cost of the instant project "Development of Tourism Infrastructures At Tampara of Chatrapur Tahasil under Ganjam District of Odisha is" Rs.2292.05 Lakhs and the project finds place in Survey of India Topo-sheet No. E45B3 in 1:50,000 scale.

As reported by the DFO, Berhampur Forest Division in Part-II and Site Inspection Report (Page No.11-14/DP & No.15-16/DP), the proposed area does not form part of any National Park/ Wildlife Sanctuary/ Biosphere Reserve/ Tiger Reserve/ Elephant Corridor etc. and also the applied area is not a part of any Eco-Sensitive Zone of any Protected Area. No archaeological monument/ heritage site/ defence establishment etc. are located in the applied area. The project will generate regular employment to 10 persons and temporary employment of 40 persons (Page No.9/DP). There will be no displacement of human habitation due to this project.

**2. Justification for locating the project in the forest area:**

Tampara wetland near Chatrapur town in Ganjam District will get a facelift following the State Government's decision to develop the mini lake as a tourist attraction.

Various development departments/ agencies including tourism, water resources, works and World Bank funded Integrated Coastal Zone Management Project (ICZMP) would participate in the development of the 5.8 km-long, 670 meter-wide wetland, situated about 4 km away from the National Highway.

To develop the spot with the involvement of various departments as a major tourism center will boost the tourism industry in the district. The district administration has also decided to bring the wetland and its adjoining area under the proposed master plan of the Berhampur Development Authority (BDA) to regulate the construction work.

The wetland is a major boating destination for tourists. Facilities like parking, eco-park, jetties, floating restaurants, cottages, tented accommodation and boating are being planned for the lake, which runs up to Rushikulya river near Ganjam town.

Hence, minimum bare requirement of forest area over 0.697 ha has been taken into consideration for diversion in this project.

**3. Maps:**

The Addl. PCCF (FD&NO, FCA), O/o the PCCF & HoFF, Odisha has intimated that the User Agency has furnished the following maps, duly authenticated by all concerned.

Sl. No.	Particulars	Scale	Plate No.
1	The map in 1:50,000 scale on the Survey of India Topo Sheet No.E45B3, showing the proposed project area for diversion.	1:50,000	Plate -I
2.	ORSAC vetted DGPS Surveyed cadastral map of village Humuri under Chatrapur Tahasil of Ganjam District showing forest patches proposed for diversion.	1:1,980	Plate-II
3.	Lay out plan of the project site for development of tourism infrastructure.	1:4,000	Plate-III
4.	Map showing distance of different National Park, Wildlife Sanctuary, Tiger / Elephant Corridor from the Project area.	1:1000,000	Plate -IV

*Saenuita Boriswal*  
Assistant Conservator of Forests  
Berhampur Forest Division

**Forest land:**

As reported by the DFO, Berhampur Forest Division in his Part-II and Site Inspection Report at Page No.11-14/DP & No.15-16/DP respectively, total Forest land involved in the project is over 0.697 ha (Revenue Forest land) in Humuri village under Chatrapur Tahasil of Ganjam District. The land schedule of the Forest land involved in the project is furnished below, which has been duly authenticated both by the DFO, Berhampur Forest Division and the concerned Tahasildar (Page No.32-35/DP) are as follows:

Sl. No.	Village Name	Revenue Forest Land (Ha)	Non Forest Land (Ha)	Total Area (Ha)
1.	Humuri	0.697	0.353	1.05
2.	Humuri Tampara	0	3.069	3.069
	<b>Total</b>	<b>0.697</b>	<b>3.422</b>	<b>4.119</b>

The DGPS map of the proposed diversion of Forest Land of the project duly authenticated by the ORSAC and countersigned by DFO, Berhampur Forest Division and Tahasildar concerned is enclosed as Plate No.II/DP. The KML and Shape File in CD form are also appended to the diversion Proposal.

Further, the status of land involved in the project as on 25.10.1980 of Chatrapur Tahasil is enclosed at Page No.33 & 35/DP. The certificate furnished by the user agency regarding minimum use of forest land has been enclosed at Page No.37/DP.

**5. Flora & Fauna:**

The Addl. PCCF (FD&NO, FCA), O/o the PCCF & HoFF, Odisha has intimated that the DFO, Berhampur Forest Division in Part-II and Site Inspection Report at Page No.11-14/DP and No.15-16/DP respectively, has reported that the forest land proposed for diversion has been put under **Eco-value class-III** with density of vegetation is less than 0.1. The prevailing vegetation found in the proposed area comprises of Palm (Arecaceae), Coconut (Cocosnucifera), Kadam (Neolamarckia cadamba), Pista Badam (Pistacia vera) etc. The birds found in the proposed area comprises Aythya farina, Hallaeetus leucogaster, Mycteria leucocephala, Nettarufina, Sterna aurantia, Tadorna ferruginea.

There is no specific habitat of wild animals in the applied areas. There is also no movement of Scheduled-I animal. The proposed forest area does not form a part of any National Park, Wildlife Sanctuary, Biosphere Reserve, Tiger Reserve, Elephant Corridor etc under Berhampur Forest Division. No archaeological/ heritage sites/ defence establishment or any other important monuments are located in the proposed forest area for diversion. The requirement of forest land for this project as indicated by the user agency is unavoidable and the barest minimum which is enclosed at Page No.37/DP.

**6. Tree Enumeration:**

The Addl. PCCF (FD&NO, FCA), O/o the PCCF & HoFF, Odisha has intimated that as reported by the DFO, Berhampur Forest Division in his Part-II and Site Inspection Report at Page No.11-14/DP and No.15-16/DP respectively, the total number of trees enumerated over the entire land is 118 nos. Out of which tree enumerated over forest land is 82 nos. and over non-forest land is 36 nos. Total tree enumeration has been furnished in the DP at Page No.53-58/DP with Species wise and girth class wise under Chatrapur Tahasil duly authenticated by the revenue and forest officials.

**7. Compensatory Afforestation:**

As reported by the DFO, Berhampur Forest Division, the forest land applied for diversion under Section-2 (1) (ii) of Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980 is 0.697 ha. Therefore, as per provision under rule- 13 (5) of Van (Sanrakshan

Evam Samvardhan) Rules, 2023, specified number of trees as may be specified in the order for diversion of forest land, shall be levied from the user agency towards Compensatory Afforestation. The user agency has furnished an undertaking in this regards which is enclosed at Page No.44/DP.

**8. Cost Benefit Analysis:**

The Addl. PCCF (FD&NO, FCA), O/o the PCCF & HoFF, Odisha has intimated that being a non-linear project having involvement of forest land only over 0.697 ha area which is less than 20.00 ha, the cost benefit analysis report is not required for this project as per Gol, MoEF&CC Guidelines dated 01.08.2017.

**9. Environmental Clearance:**

The Addl. PCCF (FD&NO, FCA), O/o the PCCF & HoFF, Odisha has intimated that the proposed project does not require Environmental Clearance under EIA Notification 2006 and also NOC from the State Pollution Control Board, Odisha, Bhubaneswar is not required for this project.

**10. Rehabilitation & Resettlement Plan:**

The Addl. PCCF (FD&NO, FCA), O/o the PCCF & HoFF, Odisha has intimated that the project does not warrant displacement of any human habitation and therefore, resettlement and rehabilitation plan is not required for this project.

**11. Net Present Value (NPV):**

The User Agency has furnished an undertaking to pay the NPV of the forest land proposed to be diverted as per demand of DFO, Berhampur Forest Division which is enclosed at Page No.42/DP. Further, the user agency has also furnished an undertaking to pay the additional amount of NPV if so, determined as per decision of the Hon'ble Supreme Court of India which is enclosed at Page No.43/DP.

**12. DGPS Map:**

Ministry of Environment and Forests, Gol in their letter F. No.11-9/98 dated 08.07.2011 have issued guidelines that all application seeking prior approval of the Central Govt. under the Forest (Conservation) Act, 1980 for diversion of forest land for non-forest purpose, must be accompanied with Geo-referenced boundary in shape file. Further, in the guideline, it is said that to ensure accurate delineation of the forest area to be diverted, the application should also contain authenticated copy of digital map along with hard copy. Accordingly, the User Agency has submitted the required digitized map duly authenticated by ORSAC and countersigned by DFO, Berhampur Forest Division, which are enclosed to the diversion proposal as Plate No.II/DP along with Shape file and KML file.

**13. Violation:**

The Additional PCCF(FD &NO, FC Act),O/o the PCCF&HoFF, Odisha has stated that, as reported by the DFO, Berhampur Forest Division in Part-II and Site Inspection Report at Page No.11-14/DP and No.15-16/DP respectively, violation has been committed by the User Agency under Van (Sanrankshan Evam Samvardhan) Adhiniyam, 1980 for which show cause notice has been issued by the Special Secretary to Govt., Tourism Department to the Secretary, Berhampur Development Authority and the Additional Manager (T), M/s Engineering Projects (India) Ltd. (PCO), Bhubaneswar, which are enclosed at Page No.20 & 17/DP respectively.

**14. Certificate under Forest Right Act, 2006:**

The User Agency has submitted an undertaking duly counter signed by DFO, Berhampur Forest Division to furnish Forest Right Act Certificate before the final approval which is enclosed at Page No.49/DP.

**15. Others:**

Part-II and Site Inspection Report of DFO, Berhampur Forest Division are enclosed at Page No.11-14/DP and No.15-16/DP respectively. The Part-III of Addl. PCCF (FD&NO, FCA) is enclosed at Page No.24/DP. Division Profile of Berhampur Forest Division is enclosed at Page No.59/DP. The District Profile of Ganjam District is enclosed at Page No.60/DP. The State Profile has been furnished at Page No. 61/DP.

The Addl. Principal Chief Conservator of Forests (FD&NO, FC Act), O/o the PCCF & HoFF, Odisha has recommended the proposal.

In view of the above, Govt. of India, MoEF&CC, New Delhi is requested to consider the proposal for diversion of 0.697 ha forest land (Revenue Forest land) for Development of Tourism infrastructure at Tampara in Berhampur Forest Division of Ganjam District by the Addl. Secretary to Government, Tourism Department, Govt. of Odisha under Section-2 (1) (ii) of Van (Sarankshan Evam Samvardhan) Adhiniyam, 1980 and convey their approval in favour of the User Agency subject to the following conditions.

- Forest land proposed for diversion shall not be used for any purpose other than that has been proposed.
- The User Agency shall pay towards cost of felling, logging and transportation of enumerated trees before commencement of work.
- Trees should be felled only when it is absolutely necessary and in a phased manner and under the supervision of DFO, Berhampur Forest Division.
- The User Agency shall obtain Clearance from the State Wetland Development Authority.
- The User Agency shall submit FRA certificate under FRA, 2006.
- Action as deemed proper may be taken for violation of Van (Sanrakshan Evam Samvardhan) Adiniyam, 1980.

Yours faithfully,

Encls.: DP in 1 volume.

OSD-cum-Special Secretary to Government

Memo No. 25580 / FE&CC, Date 20.12.24

Copy forwarded to the Deputy Director General of Forests (C), Govt. of India, MoEF&CC, Regional Office, A/3, Chandrasekharpur, Bhubaneswar-23 for information and necessary action.

OSD-cum-Special Secretary to Government

Memo No. 25581 / FE&CC, Date 20.12.24

Copy forwarded to the Additional Secretary to Government, Tourism Department for information and necessary action.

OSD-cum-Special Secretary to Government

Memo No. 25582 / FE&CC, Date 20.12.24

Copy forwarded to the Principal Chief Conservator of Forests & HoFF, Odisha/ Principal Chief Conservator of Forests (Wildlife) & Chief Wildlife Warden, Odisha/ Addl. Principal Chief Conservator of Forests (FD&NO, FC Act), O/o PCCF & HoFF, Odisha with reference to letter No.25172, dtd.12.12.2024 for information and necessary action.

OSD-cum-Special Secretary to Government

-20-

Memo No. 25583 /FE&CC, Date 20.12.24

Copy forwarded to the Revenue & Disaster Management Department/Water Resources Department/ Director, Env.-cum-Special Secretary to Govt., FE&CC Department/ Collector, Ganjam for information and necessary action.

*[Handwritten signature]*

OSD-cum-Special Secretary to Government

Memo No. 25584 /FE&CC, Date 20.12.24

Copy forwarded to the Regional Chief Conservator of Forests, Berhampur Circle/ Divisional Forest Officer, Berhampur Forest Division for information and necessary action.

*[Handwritten signature]*

OSD-cum-Special Secretary to Government

*Sasmita Patra*

Assistant Conservator of Forests  
Berhampur Forest Division



Form-A (Part-I): Diversion of Forest Land

Common Application Form

Project Details

1. Details of Project

1.1. Name of the Project	Development of Tourism Infrastructure at Tampara Lake of Chatrapur Tahsil under Ganjam District of Odisha
1.2. Project Proposal For	New
1.3. Project ID (Single Window Number)	SW/173154/2024

1.4. Description of Project

Tampara lake, is a fresh water lake situated at the right bank of the river Rushikulya besides N.H. 16, (Kolkata-Chennai National Highway) near Chatrapur Town the district Head Quarter of Ganjam District in the State of Odisha. Berhampur, one of the major cities of Odisha is 23Km away from the site. The lake covers an area of 300Ha. and connected to the river Rushikulya. The maximum length of the lake is 5.4Km and width is 0.65Km. There is no geological evidence to confirm its origin. It is believed that 1766 during the battle between British East-India Company and French Colonist due to explosion the depression was created and at latter stage filled with flood water from the river Rushikulya to form the lake. At the time of flooding the flood water enter into the lake and enriches its bio-diversity. The lake provides water for irrigation and the major source of drinking water of nearby villages including Chatrapur town. It plays a major roll for control of floods in rainy season in the

2. Details of the Company/Organization/User Agency making application

2.1. Legal Status of the Company/Organization/User Agency	State Government (Department/Autonomous body)
2.2. Name of the Company/ Organization/User agency	Tourism Department

Registered address

2.3. Address	Odisha Tourism, Paryatan Bhawan, Lewis Road, Bhubaneswar-751014
2.4. Village /Town / City	Bhubaneswar
2.5. State	ODISHA
2.6. District	KHORDHA
2.7. Pin Code	751014
2.8. E-mail address	info@odishatourism.gov.in
2.9. Mobile number	xxxxxx3355

3. Details of the person making application

3.1. Name	Balmukunda Bhuyan
3.2. Designation	Add. Secretary to Govt., Tourism Dept..

*Sasmita Daswari*  
Assistant Conservator of Forests  
Berhampur Forest Division

Correspondence address

3.3. Address	Odisha Tourism, Paryatan Bhawan, Lewis Road, Bhubaneswar-751014
3.4. Village /Town / City	Bhubaneswar

3.5. State	ODISHA
3.6. District	KHORDHA
3.7. Pin Code	751014
3.8. E-mail address	info@odishatourism.gov.in
3.9. Mobile number	xxxxxx3355

### Project Location

#### 4. Location of the Project or Activity

4.1. Upload KML	PROJECT AREA.kml
4.2. Whether the project/activity falling in the state/UT sharing international borders	NO

5. Shape of the Project	Non - Linear
-------------------------	--------------

#### Location Details

Toposheet No	State/UT	District	Sub District	Village	Plot/Survey/Khasra No.
E45B3	ODISHA	Ganjam	GANJAM	HUMURI	
E45B3	ODISHA	Ganjam	CHHATRAPUR	HUMURITAMPARA	

#### Remarks

N/A

#### 6. Land Requirement (in Ha) of the project or activity

##### 6.1. Nature of Land involved

6.2. Non-Forest Land [A]	3.422
6.3. Forest Land [B]	0.697
6.4. Total Land [A+B]	4.119

### Project Activity Cost

#### 7. Project/Activity Cost

7.1. Total Cost of the Project at current price level (in Lakhs)	2292.05 Amount in Words : Two Thousand Two Hundred Ninety Two Point Zero Five Lakh(s) Only
--	---

#### 8. Employment likely to be generated

##### 8.1. During construction phase

###### Permanent employment

8.1.1. No. of permanent employment (No.s) [A]	10
8.1.2. Period of employment (No. of days) [B]	730
8.1.3. No. of man-days [X]=[A]*[B]	7300

###### Temporary employment

8.1.4. Temporary / Contractual employment (No. of Man days) [Y]	70000
8.1.5. Total [X] +[Y]	77300

*Sasmita Dikwal*  
Assistant Conservator of Forests  
Berhampur Forest Division

## 8.2. During operational phase

## Permanent employment

8.2.1. No. of permanent employment (No.s) [A]	10
8.2.2. Period of employment (No. of days) [B]	36500
8.2.3. No. of man-days [X]=[A]*[B]	365000

## Temporary employment

8.2.4. Temporary / Contractual employment (No. of Man days) [Y]	700000
8.2.5. Total [X] + [Y]	1065000

## Others

9. Whether Rehabilitation and Resettlement (R&R) involved?	NO
10. Whether project area involves shifting of watercourse/road/rail/Transmission line/water pipeline, etc. required?	NO
11. Whether any alternative site(s) examined or part thereof for the non-site-specific component?	Not applicable as the project or activity is site specific
12. Whether there is any Government Order or Policy/ Court order relevant or restricting to the site?	NO
13. Whether there is any litigation pending against the project and/or land in which the project is proposed to be set up?	NO
14. Whether the proposal involves violation of Act/Rule/Regulation/Notification of Central/State Government?	NO

## Form-A (Part-I): Diversion of Forest Land

## Project Details

## 1. Forest Clearance

1.1. State	ODISHA
1. Upload a copy of note containing justification for 2 locating the Project in forest land	JUSTIFICATION.pdf
1.3. Project Category	Others (please specify)
1.4. Exempted Category	NA
1.5. Is Related to Encroachment?	No
1.6. Whether any proposal seeking prior approval of Central Government under the Van (Sanrakshan Evam Samvardhan) Adhinyam, 1980 for diversion of forest land required for this project has been submitted in the past?	No

*Sasmita Pokwal*  
Assistant Conservator of Forests  
Berhampur Forest Division

## Proposed Land

## 2. Details of Forestland proposed to be diverted (Village / Division / District Wise Breakup)

2.1. Total area of forestland proposed for diversion (ha.)	0.697
2.2. Total area of non- forestland required for this project (ha.)	3.422
2.3. Legal Status of forest land proposed for diversion	
Area (ha)	Legal Status of Forest Land
0.697	Revenue Forest
2.3.1. Total Area (ha)	0.6970
2.4. Total period for which the forestland is proposed to be diverted (No. of years)	100

## KML Details

Division	Berhampur Division
No. of Patches	23
KML	49914621_FC_KML_1708947157271_FOREST AREA.kml

## Location Details

Toposheet No.	District	Village	Range	Forest land proposed for diversion (ha)	Non Forest Land (ha)
E45B3	Ganjam	HUMURI	Berhampur	0.697	0.353
E45B3	Ganjam	HUMURITAMPARA	Berhampur	0.000	3.069

## Patch Details

Patch/ Segment ID	Forest Area (ha)	Non-Forest Area (ha)	Remarks if any
1	0.034	0	
2	0.012	0	
3	0.172	0	
4	0.025	0	
5	0.024	0	
6	0.02	0	
7	0.01	0	
8	0.028	0	
9	0.042	0	
10	0.089	0	
11	0.044	0	
12	0.014	0	
13	0.048	0	

*Sasmita Daswal*  
Assistant Conservator of Forests  
Berhampur Forest Division

14	0.026	0
15	0.003	0.18
16	0.004	0.121
17	0.014	1.143
18	0.018	0.723
19	0.018	0.902
20	0.03	0.007
21	0.005	0.004
22	0.01	0.002
23	0.007	0.34

## Remarks Details

## Total Patch-wise Forest Land in the division (ha)

2.5. Total Forest Land Area (ha)	0.6970
2.6. Total Non Forest Land Area (ha)	3.4220

## Total KML-wise Forest Land in the division (ha.)

2.7. Total Forest Land Area (ha)	0.697
2.8. Total Non Forest Land Area (ha)	3.422
2.9. Total Area (ha)	4.119

## 3. Component Wise Break Up (Including underground works such as tunnel and similar purpose)-if applicable

Component	Forest Land Proposed for Diversion (ha)	Non-forest Land (ha)
Tourism Infrastructure	0.697	3.422

4. Total Forest Land(ha)	0.697
5. Total Non Forest Land (ha)	3.4220

6. Upload map of the forest land proposed to be diverted prepared by using DGPS or Total Station (pdf only) 2. PROJECT SITE - DGPS MAP - signed.pdf

## Afforestation Details

## 7. Details of land identified for Compensatory Afforestation

7.1. Whether Compensatory Afforestation is applicable or not? No

7.1.1. Whether CA is required in lieu of surface rights? N/A

*Sasmita Patra*  
Assistant Conservator of Forests  
Berhampur Forest Division



Others

## 8. Cost-Benefit analysis

8.1. Whether Cost-Benefit analysis for the Project has been made? N/A

## 9. Environmental clearance Details

9.1. Whether the Project requires Clearance under the Environment (Protection) Act 1986 (Environmental clearance)? No

## 10. Wildlife clearance Details

10.1. Whether the Project or a part thereof is located in any Protected Area or their Eco sensitive zone? No

## Category Specific Details

N/A

*Sasmita Biswal*  
Assistant Conservator of Forests  
Berhampur Forest Division

## 11. Copy of Additional Information, if any

S. No.	Document Name	Remark	Document
1	Undertaking_PCA	Undertaking_PCA	UNDERTAKING FORPAYMENT OFCOST OFFENAL COMPENSATORY AFFORESTATION.pdf
2	Undertaking_ACA	Undertaking_ACA	UNDERTAKING FORPAYMENT OFCOST OF ADDL COMPENSATORY AFFORESTATION.pdf
3	Undertaking_SSWLCP	Undertaking_SSWLCP	UNDERTAKING FOR PAYMENT OF SSWLCP.pdf
4	Undertaking_NPV	Undertaking_NPV	UNDERTAKING FOR PAYMENT OF NET PRESENT VALUE OF FOREST AREA.pdf
5	Undertaking_CA	Undertaking_CA	UNDERTAKING FOR PAYMENT OF COST OF COMPENSATORY AFFORESTATION.pdf
6	Undertaking_ANPV	Undertaking_ANPV	UNDERTAKING FOR PAYMENT OF ADDL NET PRESENT VALUE OF FOREST AREA.pdf
7	Undertaking_CBA	Undertaking_CBA	UNDERTAKING FOR NON-APPLICABLE OFCOST BENEFIT ANALYSIS.pdf
8	Undertaking_RR PLAN	Undertaking_RR PLAN	UNDERTAKING FOR NON-APPLICABLE OF REHABILITATION & RESETTLEMENT.pdf
9	Undertaking_SPCB	Undertaking_SPCB	UNDERTAKING FOR NON-APPLICABLE OF NOC FROM SPCB.pdf
10	Undertaking_EC	Undertaking_EC	UNDERTAKING FOR NON-APPLICABLE OF ENVIRONMENT CLEARANCE.pdf
11	Undertaking_FRA	Undertaking_FRA	UNDERTAKING FOR FRA.pdf
12	Authorization	Authorization	SELF AUTHORISATION.pdf

12	Authorization	Authorization	SELF AUTHORIZATION.pdf
13	Location Map of CA Land	Location Map of CA Land	LOCATION MAP OF CA LAND.pdf
14	ORSAC Approval Letter_Forest Land	ORSAC Approval Letter_Forest Land	ORSAC APPROVAL LETTER.pdf
15	Land Schedule_Forest area	Land Schedule_Forest area	LAND SCHEDULE (FOREST AREA).pdf
16	Land Schedule_Non Forest area	Land Schedule_Non Forest area	LAND SCHEDULE (NON-FOREST AREA).pdf
17	Justification	Justification	JUSTIFICATION.pdf
18	Certificate_No alternative Land	Certificate_No alternative Land	CERTIFICATE FOR NO ALTERNATIVE SUITABLE NON-FOREST LAND.pdf
19	Administrative Approval	Administrative Approval	ADMINISTRATIVE APPROVAL.pdf
20	Certificate_Minimum use of Forest Land	Certificate_Minimum use of Forest Land	CERTIFICATE FOR MINIMUM USE OF FOREST LAND.pdf
21	Project area_KML	Project area_KML	PROJECT AREA.kml
22	Forest area_KML	Forest area_KML	FOREST AREA.kml
23	Wildlife Map	Wildlife Map	4. WILDLIFE SANCTUARY MAP - signed.pdf
24	ORSAC Authenticated DGPS Map	ORSAC Authenticated DGPS Map	2. PROJECT SITE - DGPS MAP - signed.pdf
25	Layout Map	Layout Map	3. LAYOUT MAP OF HUMURI-TAMPARA - signed.pdf
26	Topo Map_Project area	Topo Map_Project area	1. TOPO MAP_TAMPARA LAKE - signed.pdf

### Undertaking

I hereby give undertaking that the data and information given in the application and enclosures are true to be best of my knowledge and belief and I am aware that if any part of the data and information is found to be false or misleading at any stage, the project will be rejected and clearance given if any to the project will be revoked at our risk and cost. In addition to the above, I hereby give undertaking that no activity/construction/expansion has been taken up

12. Name	Balmukunda Bhuyan
13. Designation	Addl. Secretary to Govt., Tourism Dept..
14. Company	Tourism Department
15. Address	Odisha Tourism,Paryatan Bhawan,Lewis Road,Bhubaneswar-751014
16. Date	26/02/2024

*Sasmita Biswal*  
**Assistant Conservator of Forests**  
**Berhampur Forest Division**

**Site Inspection Report****Diversion of Forest land coming under the Project "Development of Tourism Infrastructure at Tampara**

1	Name of the Project	Diversion Proposal for Development of Tourism Infrastructure at Tampara in Berhampur Forest Division.
2	Name of the District/Division	Ganjam District, Berhampur Forest Division
3	Date of inspection	05.03.2024(5 <sup>th</sup> March 2024)
4	Name and designation of inspecting Officer	Sri Sunny Khokhar, IFS Divisional Forest Officer Berhampur Forest Division
5	Name and designation of other officers who attended the inspection including representatives of the User Agency	(1) Sri Sunny Khokhar, IFS Divisional Forest Officer, Berhampur Forest Division (2) Sri Manoj Kumar Pradhan Addl.Tahasildar, ChatrapurTahasil (3) Tanuja Das, Statistical, Tourism Department. (4) Sri Prabhakar Nayak, A.C.F, Berhampur Forest Division. (5) SmtManikeswariHansada, A.C.F, I/C Berhampur Range, O/O the D.F.O, Berhampur Division. (6) Sri Saumya Sagar Das Junior Engineer, Engineer Project (India) Ltd. (7) Sri Biswajit Chotaray, Consultant for Tourism Department.
6	Legal Status of Forest land with area proposed for diversion	Village Forest land an area of 0.697 Ha. over Plot No.1201,1202,1206(P),1207,1210,1211, 1214,1215,1218,1219,1353,1354(P), 1357(P),1358(P),1361(P)1362(P),1368(P)1203/1596, 1202/1597,1358/1598,1358/1599(P),1359/1600(P) 1359/1601(P), Khata No.538 of Mouza Humuri under ChatrapurTahasil is involved in the Diversion proposal pertaining to Berhampur Forest Division (copy enclosed).
7	If area required for diversion has been demarcated on the ground	Yes
8	Item wise breakup of the forest land proposed for diversion	0.697 Ha. of Forest land.
9	Condition of vegetation and type of forest in applied area.	Eco-Class-III, Village Forest. Total 82 numbers of trees such as Palm, Coconut, Kadam, Pista Badam etc. are present at the proposed diversion site. Tree enumeration list is enclosed.
10	Position of wildlife in general	Birds: - Aythya ferina, Haliaeetus leucogaster, Mycteria leucocephala, Nettarufina, sterna aurantia, Tadorna ferruginea, Threskiornismelanocephalus  Fishes: - Amblypharyngodon mola, Cirrhinusrigala, Cyprinus carpio, Lab eo bata, Lab eocalbasu, Lab eorohita, Megalops cyprinoides, Notopterusnotopterus, Osteobramavigorsii, Salmostomabacaila,

*Sasmita Das*  
Assistant Conservator of Forests  
Berhampur Forest Division

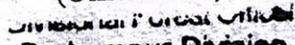
11	Whether the applied are is involved with any Eco-sensitive Zone/National Park/Sanctuary	No, the applied are does not come under any Eco sensitive Zone/ National Park/Sanctuary.
12	No of Tree to be felled and its impact on the eco system	No tree felled.
13	Details of Broken up area and reclamation done if any (Mining Cases)	Not applicable
14	Position of displacement of people and adequacy of rehabilitation if any	No
15	Position of rare and endangered species available and importance of area from eco-social point of view	Birds: - Aythya ferina, Haliaeetus leucogaster, Mycteria leucocephala, Nettarufina, sterna aurantia, Tadornaferruginea, Threskiornismelanocephalus  Fishes: - Amblypharyngodon mola, Cirrhinusmrigala, Cyprinus carpio, Lab eo bata, Lab eocalbasu, Lab eorohita, Megalops cyprinoides, Notopterusnotopterus, Osteobramavigorsii, Salmostomabacaila,
16	Non forestland used in the project and selected for compensatory Afforestation if included in DLC Report or not.	Not applicable as the required area is below 01 Ha.
17	Suitability of the identified non forestland/degraded forest land for Compensatory afforestation	Not applicable
18	Violation of Forest Conservation Act, 1980, if any and action taken thereon	(1) Park has been developed on 0.396 Ha. of the Forest land applied for Diversion. (2) 07 Numbers of Gazebos developed over 0.005 ha. forest land along with light systems. (3) A Restaurant named Tampara Lake View on around 0.024 Ha. (4) A road (0.272 ha) has been made, leading to Tampara Eco-Resort under development (whose work has been halted as per NGT Order in Case O.A. No. 88 of 2023)  The area of 0.697 ha. (applied for forest diversion on online parivesh portal) has already been diverted for non-forestry purposes by the User Agency in violation of Forest Conservation Act 1980.  Action Taken – Show cause Notice has been served by Special Secretary to Govt of Odisha, Tourism Department vide Letter No. – 7519 and 7523 dt 04.10.2024, respectively.

Date:- 05.03.2024

Place:- Berhampur

Signature:-

  
Name:- Sri Sunny Khokhar, IFS  
Divisional Forest Officer  
Berhampur Forest Division  
(Official Seal)

  
Berhampur Division

  
Assistant Conservator of Forests  
Berhampur Forest Division

## PART - II

(To be filled by the concerned Deputy Conservator of Forests)

7.	Location of the project/Scheme:	Proposal for diversion of 0.697 ha. of Revenue forest land for Development of Tourism Infrastructure at Tampara under Chatrapur Tahasil of Ganjam District in Berhampur Forest Division.		
(i)	State /Union Territory:	ODISHA		
(ii)	District:	Ganjam		
(iii)	Forest Division:	Berhampur Forest Division		
(iv)	Area of forest land proposed for diversion (in hectares):	0.697 Ha As per land details furnished by the Tahasildar, Chatrapur(enclosed in <b>DP</b> ), and the details of land scheduled for diversion of 0.697 ha of forest land by the UA is furnished below:		
		Sl No.	Name of the Tahasil	Name of the Village
		1	Chatrapur	Humuri
				Plot No
				Khata No.
				Area in Ha..
				538
				0.697
(v)	Legal status of forest:	Revenue Forest Land i.e Gramya Jungle an area of 0.697 Ha.		
(vi)	Density of vegetation:	Area	Canopy density	Eco-Class
		0.697	0.1	Eco-3
(vii)	Species-wise (scientific names) and diameter class-wise enumeration of trees (to be enclosed. In case of irrigation / hydel projects enumeration at FRL, FRL - 2 meter & FRL - 4 meters also be enclosed.)	No tree felling is involved.		
(viii)	Brief note of vulnerability of the forest area to erosion	The village forest land is surrounding the Tampara Lake Ramsar site. It is prone to erosion during flooding season of the lake from the nearby Rushikulya river. It is proposed to		

*Sasmita Patra*  
Assistant Conservator of Forests  
Berhampur Forest Division

		conserve the village forest land from erosion by constructing stone wall, to dampen the erosion.
(ix)	Approximate distance of proposed site for diversion from boundary of forest.	1.8 km from the boundary of Arjyapalli DPF.
(x)	Whether forms part of National Park, wildlife sanctuary, biosphere reserve, tiger reserve, elephant corridor, etc. (If so, the details of the area and comments of the Chief Wildlife Warden to be annexed).	The area is not a part of any National Park, wildlife sanctuary, biosphere reserve or tiger reserve in Berhampur Forest Division.
(xi)	Whether any rare/ endangered/ unique species of flora and fauna found in the area – if so, details thereof.	The village forest proposed for diversion is on the bank of Tampara Lake, the lake forms the part of Winter Migratory Birds route.  Birds- <i>Aythya farina</i> , <i>Haliaeetus leucogaster</i> , <i>Mycteria leucocephala</i> , <i>Nettarufina</i> , <i>sterna aurantia</i> , <i>Tadornaferruginea</i> , <i>Threskiornismelanocephalus</i> .  Fishes etc- <i>Amblypharyngodon mola</i> , <i>Cirrhinus mrigala</i> , <i>Cyprinus carpio</i> , <i>Lab eo bata</i> , <i>Lab eocalbasu</i> , <i>Lab eorohita</i> , <i>Megalops cyprinoides</i> , <i>Notopterusnotopterus</i> , <i>Osteobramavigorii</i> , <i>Salmostomabacaila</i> .
(xii)	Whether any protected archaeological/ heritage site/ defence establishment or any other important monument is located in the area. If so, the details thereof with NOC from competent authority, if required	No archaeological/ heritage site/ defense establishment or any other important monuments is located in the area.
8	Whether the requirement of forest land as proposed by the user agency in col. 2 of Part-I is unavoidable and barest minimum for the project. If so, recommended area item-wise with details of alternatives examined.	Yes
9	Whether any work in violation of the Act has been carried out (Yes/No). If yes, details of the same including period of work done, action taken on erring officials. Whether work in violation is still in progress.	Yes violation by the applicant / user agency. Period of Vioation – 2017 to 2024 Name/Designation – Secretary Berhampur Development Authority, Additional General Manager (T), M/s Engineering Projects (India) Ltd, Bhubaneshwar. Action Taken – Show cause Notice has been served by Special Secretary to Govt of Odisha, Tourism Department vide Letter No. – 7519 and 7523 dt 04.10.2024, respectively.
10	Details of compensatory afforestation scheme:	Not applicable
(i)	Details of non-forest area/degraded forest area identified for	Not applicable.

Sasmita Patra  
Assistant Conservator of Forests  
Berhampur Forest Division

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	compensatory Afforestation, its distance from adjoining forest, number of patches, size of each patch.	
(ii)	Map showing non-forest/degraded forest area identified for compensatory afforestation and Adjoining forest boundaries.	Not applicable
(iii)	Detailed compensatory afforestation scheme including species to be planted, implementing agency, time schedule, cost structure etc.	Not applicable
(iv)	Total financial outlay for compensatory afforestation scheme.	Not applicable
(v)	Certificates from competent authority regarding suitability of area identified for compensatory Afforestation and from management point of view. (to be signed by the concerned Deputy Conservator of Forests).	Not applicable
11	Site inspection report of the Deputy Conservator of Forests (to be enclosed) especially highlighting facts asked in col. 7(xi, xii), 8 and 9 above.	The site inspection report is enclosed .
12	Division/District profile:	
(i)	Geographical area of the district.	Ganjam 830600 Ha.
(ii)	Forest area of the district.	315000 Ha.
(iii)	Total forest area diverted since 1980 with number of cases.	477.5504 ha. (149 Cases)
(iv)	Total compensatory afforestation stipulated in the district/division since 1980 on	
(a)	Forest land including penal compensatory afforestation,	535.9789 Ha.
(b)	Non-forest land.	503.2909
(v)	Progress of compensatory afforestation as on dt. 03.04.2024	
a	Forest land	32.688 Ha.
b	Non-forest land.	503.2909 Ha.
13	Specific recommendations of the Deputy Conservator of Forests for acceptance or otherwise of the proposal with reasons.	<p>Joint verification was held on 05.03.2024 at project site Tampara in Ganjam District by Revenue, Forest, Tourism Department and it was found that, the area of 0.697 ha. (applied for forest diversion on online parivesh portal) has already been diverted for non-forestry purposes by the User Agency in violation of Forest Conservation Act 1980.</p> <p>(1) Park has been developed on 0.396 Ha. of the Forest land applied for Diversion.</p>

Sasmita Pakwal

Assistant Conservator of Forests  
Barnampur Forest Division

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(2) 07 Numbers of Gazebos developed over 0.005 ha. forest land along with light systems.

(3) A Restaurant named Tampara Lake View on around 0.024 Ha.

(4) A road (0.272 ha) has been made, leading to Tampara Eco-Resort under development (whose work has been halted as per NGT Order in Case O.A. No. 88 of 2023)

Action Taken – Show cause Notice has been served by Special Secretary to Govt of Odisha, Tourism Department vide Letter No. – 7519 and 7523 dt 04.10.2024, respectively.

The site is recommended for Diversion, because the site is already been developed for Tourism purposes. It is proposed that user agency may be asked to undertake activities related to conservation of migratory birds and aquatic species of Tampara Lake Ramsar site.

Date:- 24.10.2024

Place:- Berhampur

Signature:-

Name:- Sri Sunny Khokhar, IFS  
Divisional Forest Officer  
Berhampur Forest Division  
(Official Seal)

Divisional Forest Officer  
Berhampur Division

Sarmita Patkoral

Assistant Conservator of Forests  
Berhampur Forest Division



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